

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No. 61/275/2021

This the 19th day of February, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Sudershan Singh Aged 36 years, Son of Sh. Mohan Lal, R/o Kundal Paddar, District Kishtwar-182204.
2. Harbans Singh, Aged 35 years, S/o of Ranjeet Singh, R/o Athalo, Paddar, District Kishtwar-182204.
3. Ravinder Singh, Aged 34 years, Son of Omkar Singh, R/o Atholi, Paddar, District Kishtwar-182204.
4. Sunil Kumar, Aged 32 years, Son of Ved Raj, R/o Kundal Tehsil Atholi, District Kishtwar-182204.
5. Rakesh Kumar, Aged 38 years, Son of Daulat Ram, R/o Pallai Tehsil Atholi, District Kishtwar-182204.

.....Applicants

(Advocate:- Ms. Veenu Gupta)

Versus

1. Union Territory of J&K, through Commissioner/Secretary, Rural Development Department, Civil Secretariat, Jammu-180001.
2. Director, Rural Development Department, Jammu-180001.
3. Deputy Commissioner, Kishtwar-182204.
4. Assistant Commissioner, (Dev.) District Programmer Coordinator MGNREGA, Kishtwar-182204.
5. Block Development Officer, Block Paddar District Kishtwar-182204.

.....Respondents

(Advocate: Mr. Amit Gupta, Additional Advocate General)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Learned counsel for the applicants submits that she wishes to withdraw the O.A.

2. Accordingly, in view of the statement of the learned counsel for the applicants, the O.A. is dismissed as withdrawn.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**